

**GOVERNMENT OF MEGHALAYA
GENERAL ADMINISTRATION DEPARTMENT (B)**

No.GAB.163/2016/Pt/ 383

Dated Shillong, the 1st April, 2020

ORDER

In continuation to this Department's Order No.GAB.163/2016/Pt/381, dated 17.03.2020 vide Health Department's Notification No. Health. 68/2020/31, dated 16.3.2020, and restrictions and advisory contained therein to prevent the outbreak of COVID-19 in the State, the General Administration Department (B) has decided to further extend the suspension of Aadhaar enrolment in the State temporarily till 15th April, 2020.

This issues with the order of the Chief Secretary.

Sd/-(R.Lyngdoh)

Commissioner & Secretary to the Govt of Meghalaya
General Administration Department.

Memo No.GAB.163/2016/Pt/ 383-A

Dated Shillong, the 1st April, 2020

Copy to:-

1. The P.S. to the Chief Minister, Meghalaya, Shillong for favour of information of the Chief Minister.
2. The P.S. to Minister i/c General Administration Department for favour of information of the Minister.
3. The P.S. to the Chief Secretary to the Government of Meghalaya, for favour of information of the Chief Secretary.
4. The P.S. to Additional Chief Secretaries/Principal Secretaries/Commissioner & Secretaries/Secretaries of all Departments, Government of Meghalaya.
5. The Deputy Director General, Govt. of India, UIDAI Regional Office, Guwahati, Block – V, 1st Floor, Housefed Complex Dispur, Guwahati – 781006 for favour of information.
6. The Assistant Director General, Govt. of India, UIDAI Regional Office, Guwahati, Block – V, 1st Floor, Housefed Complex Dispur, Guwahati – 781006 for favour of information.
7. All Deputy Commissioners for favour of information and necessary action.
8. The State Informatics Officer, NIC, Meghalaya, Shillong.
9. The Media Cell, Health & Family Welfare Department, Government of Meghalaya.

By Order etc.

Joint Secretary to the Govt. of Meghalaya
General Administration Department.